

LIST OF FINANCIAL CTREDITORS, whose claims were received pursuant to Regulation 18 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016

S.L.No	Name of Creditors	Address	Amount claimed by creditors (in Rs.)	Amount Admitted (in Rs.)	Security, Interest & Remarks
1	Mrs. Kumkum Gupta	1A, Oak Drive, Chattarpur Forms (DLF), New Delhi-110074	₹ 50,00,000	₹ 50,00,000	Unsecured Loan, Related Party
2	Mr. Vineet Kumar Gupta	1A, Oak Drive, Chattarpur Forms (DLF), New Delhi-110074	₹ 30,00,000	₹ 30,00,000	Unsecured Loan, Related Party
3	Mr. Ayush Kumar Lohia	1A, Oak Drive, Chattarpur Forms (DLF), New Delhi-110074	₹ 7,30,000	₹ 7,30,000	Unsecured Loan, Related Party
4	Lohia Auto Industries	3 rd Floor, Centrum Plaza, Mall Kh No-370, Sultanpur MG Road, New Delhi- 110030	₹ 11,79,50,826	₹ 11,79,50,826	Unsecured Loan, Related Party
5	Mr. Vinay Kumar Gupta	9, Rajan Enclave, Kanth Road, PAC, Civil Lines, Moradabad, UP-	₹ 1,60,00,000	₹ 1,60,00,000	Unsecured Loan, Related Party
6	Mr. Shiv Kumar Kaushik	No-16, Bhihari Park, Devli Road, Khanpur, South Delhi-110062	₹ 1,18,461	₹ 1,18,461	Unsecured loan
7	Mr. Shahid Husain	03, Madhaiya Devi, Mahua Kera Ganj, Kashipur, Udham Singh Nagar, Uttarakhand-244713	₹ 1,11,555	₹ 1,11,555	Unsecured loan
TOTAL			₹ 14,29,10,842	₹ 14,29,10,842	